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Title: Need to declare Tamil as the official and court language in the Hon. High Court in Tamil Nadu.

*SHRIMATI R. VANAROJA (TIRUVANNAMALAI): Hon'ble Deputy Speaker Sir, Vanakkam. Tamil is spoken in Tamil Nadu and Sri Lanka. Tamil has been accorded official language status in Tamil Nadu, Puduchery and Andaman and Nicobar Islands. Tamil is also spoken in some foreign countries. It is also accorded the status of one among the official languages in some countries of the world. It is a long pending and unanimous demand that Tamil should be Court language in the Hon. High Court in Tamil Nadu. English has been accorded the status of official court language in the Hon. Supreme Court and Hon. High Courts of several States as per Constitution of India. But Hindi is also used as Court language in States like Rajasthan, Bihar, Uttar Pradesh and Madhya Pradesh. Hon. Makkal Mughalvar Puratchithalaivi Amma has stressed that Tamil should be declared as the official and Court language in the Hon. High Court in Tamil Nadu.

In order to ensure justice reaching the common man, the local language should be used in the Courts of those areas. I therefore urge upon the Union Government through this august House that the Constitution of India should be amended and Tamil should be made the Court language in the Madras High Court.

Thank you.